

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3669  
TO BE ANSWERED ON 07.12.2016**

**MoU WITH MUDRA BANK**

**3669. SHRIMATI SUPRIYA SULE:  
SHRI SATAV RAJEEV:  
KUNWAR BHARATENDRA:  
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) whether there is any Memorandum of Understanding (MoU) between National Skill Development Corporation and MUDRA Bank;
- (b) if so, the details thereof;
- (c) whether the Government has signed a MoU with a scheduled commercial bank to provide financial linkages for successful trainees under Pradhan Mantri Kaushal Vikas Yojana; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI RAJIV PRATAP RUDY)**

(a) to (d) No Madam, NSDC and MUDRA bank has not signed Memorandum of Understanding (MoU). However, to facilitate various functions with regard to financial linkages for trainees under Pradhan Mantri Kaushal Vikas Yojana 2015-16, MOUs has been signed between NSDC and banks like State Bank of India, Bank of India and Central Bank of India. All banking related facilities with respect to the scheme would be provided to NSDC by these banks.

The banks are required to provide facilities like opening of bank accounts of trainees, validation of accounts, transfer of funds to the beneficiary, identification of nodal officers, create awareness for the scheme among trainees and training providers, submit MIS reports, grievances redressal system and others.

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